

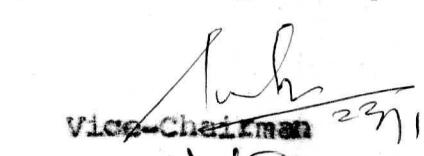
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O.A. NO. 923 /1999

ORDER DATED 23-01-2004.

Heard Mr. J. M. Rout, Learned Counsel appearing for the Applicant and Mr. Anup Kumar Bose, Learned Sr. Standing Counsel appearing for the Respondents and perused the records.

Mr. Bose, Learned Senior Standing Counsel, for the Respondents, by filing a copy of the letter issued by the Respondent No. 3 dated 14-01-2004 has submitted that the Applicant has since been adjusted in the core strength of Peon/Gr.D to which she was given appointment initially on compassionate ground. In view of the above, nothing survives in this Original Application to be adjudicated by this Tribunal and accordingly, this Original Application is disposed of. No costs.

A copy of the letter dt. 14-1-2004 may be kept on record.


Vice-Chairman 22/1


Member (Jdl.)